LD-VC-BA-64-2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-64-2020

Santosh Kumar Kar, Presently lodged in Central Jail, Colvale

...... Applicant

Versus

State of Goa and anr.

...... Respondents

Adv. Vibhav Amonkar for the Applicant.

Mr. G. Nagvekar, Addl. Public Prosecutor for the Respondents.

CORAM: DAMA SESHADRI NAIDU, J. DATE: 21st October, 2020.

ORDER:

The learned Additional Public Prosecutor seeks time and wants the matter listed on 3/11/2020.

2. Post the matter on 3/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-